

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 24.08.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No. 77/BB/17	-	Hearing	73(4)	Ms. Kamala Somasundaram Vs Anytime Medicare Services Pvt Ltd

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

1. CHETAN C
9740078449

DEPOSITOR
(PETITIONER)

Chetan

Counsel for petitioner is present. The matter is listed today for hearing on maintainability. Last time, the Tribunal had heard the counsel appearing for petitioner regarding maintainability.

Again, today the counsel requested time for submitting further arguments on maintainability.

Time granted till 14.09.2017.

MEMBER (J)

MEMBER (T)